

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 108  
CP (IB) No. 20/CB/2023

**Proceedings under Section 95 IBC**  
**IN THE MATTER OF:**

Bank of Maharashtra Through Resolution Professional Mangesh Vitthal Kekre  
.....Applicant

V/S

Archana Singh

.....Respondent

**Order delivered on 01/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)  
Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Ms. Aashi Gupta, Adv.

For the Respondent

:

**ORDER**

Learned proxy counsel Ms. Aashi Gupta appeared for the Financial Creditor.

There is no representation for the Personal Guarantor/Respondent.

List the matter on 01.08.2024.

Sd

**Balraj Joshi**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**